

प्रो. राजीव कुमार सदस्य सचिव Prof. Rajive Kumar Member Secretary



अखिल भारतीय तकनीकी शिक्षा परिषद् (भारत सरकार का एक सांविधिक निकाय) मानव संसाधन विकास मंत्रालय, भारत सरकार नेल्सन मंडेला मार्ग, वसंत कुंज, नई दिल्ली – 110070 दूरमाषः 011-26131497 ई मेल : ms@aicte-india.org ALL INDIA COUNCIL FOR TECHNICAL EDUCATION (A Statutory Body of the Govt. of India) Ministry of Human Resource Development, Govt. of India Nelson Mandela Marg, Vasant Kunj, New Delhi-110067 Phone: 011-26131497 E-mail: ms@aicte-india.org

Date: 03.09.2020

## F. No.: 1-104/AICTE/PGRC/2020

## Subject: Instructions/advise to AICTE approved institutions/colleges for charging of fees during Lockdown/Unlock due to COVID- 19 pandemic-reg

## Sir,

As we all are aware that entire world including our Country is going through a National Emergency that has arisen due to the outbreak of COVID-19 pandemic. Government of India, Ministry of Home Affairs has issued guidelines on the measures to be taken by Ministries/Departments of Government of India and other establishments, for containment of COVID-19 in the Country from time to time.

Ensuring safety precautions during the threat posed by COVID-19, would be fundamental responsibility of all citizens of India, during this hour of crisis. Likewise, Heads of Institutions have the onerous responsibility of safeguarding the health and associated interests of all stakeholders of their respective colleges/institutions.

AICTE has been receiving complaints from students/parents that some of the Institutions are charging hostel/transport fees during COVID-19 pandemic whereas these facilities are not availed by the students. In this regard it is advised that Institutions should charge only maintenance charges of mess and transport.

In view of the above, all Institutions/Colleges are strictly advised to charge the fees commensurate with the facilities that they are providing during pandemic and not charge fees for those portions which are not accessible to students during the coming semester; failing which action will be taken as per the prevailing rules.

(Prof. Rajive Kumar) Member Secretary

To The Principal/Directors, All AICTE approved Institutions